308

Financial Year	No. of Contractual Arbitration cases
2015-16	48 nos.
2016-17	28 nos.
2017-18	30 nos.
2018-19	69 nos.
2019-20	19 nos.

Every contract provides for resolution of disputes through mediation, conciliation, Arbitration and/or litigation. Parties to the contract are entitled to/free to raise any dispute if they feel aggrieved. Resolution of such disputes are carried out as per the conditions of contract.

Yes, Sir. There are 124 cases which were settled through Independent Settlement Advisory Committee (ISAC). Similarly, 47 cases are being dealt by Committee of Conciliation through Independent Expert (CCIE) out of which 19 cases have been settled successfully, settlement in 08 cases has failed and the balance cases are in progress. These mechanisms are based on the policies decided by Competent Authority from time to time.

Highway projects in Odisha

932. SHRIMATI SAROJINI HEMBRAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- the number of major highway projects launched in Odisha by the Central Government during the last one year, mentioning the investment/sanction amount for these projects;
- (b) whether Government is planning or having proposal to launch more such highway projects for the overall economic development of the region; and
 - if so, the details thereof? (c)

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways. Thirteen major National Highway projects have been taken up in Odisha by the Central Government during the last one year, the details of which are given in the Statement (See below).

(b) and (c) Development and maintenance of National Highways is a continuous process and the same are carried out based on traffic requirement, availability of funds and *inter-se* priority of works.

Statement

Major National Highway projects taken up in Odisha
during the last one year

Sl. No.	Stretch	Length (km.)	Sanction Cost (₹ in crore)
1	2	3	4
1.	4 laning of Rimuli-Koida Section of NH-215 (New NH-5200)	43	828
2.	4 laning of Koida-Rajamunda Section of NH-215 (New NH-520)	53	1176
3.	Khandagiri flyover	2	116
4.	4 laning of Biramitrapur-Brahmani bridge end Section of NH-23	29	679
5.	4 laning of Singara-Binjabahal Section of NH-6	104	1313
6.	6 laning of Chandikhole-Bhadrak Section of NH-5 (New NH-16)	75	1231
7.	6 laning of Puintola to Tangi Section of NH-5	75	762
8.	4 laning of Rajamunda to Barkote Section of NH-23	50	616
9.	4 laning of Rahmani bridge end to Rajamunda section of NH-23	47	538
10.	4 laning of Talcher-Kamakhyanagar Section of NH-200/23	41	795

310	Written Answers to [RAJYA SAB	HA]	Unstarred Questions
1	2	3	4
11.	4 laning of Kamakhyanagar-Duburi Section of NH-200(NewNH-53)	51	761
12.	6 laning of Tangi to Bhubaneswar (km. 355 to km. 414) of NH-5 (New NH-	57 -16)	1175
13.	6 laning of Bhadrak (km. 136.50) to Baleshawar (km. 199.141) of NH-5 (New NH-16)	63	845
	Total	690	10835

Construction of NHs in North-East

933. SHRI RIPUN BORA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that inspite of the Look East policy, construction of National Highways has gone down in all North-Eastern States in the last five years period;
 - (b) if so, State-wise comparable study chart for the period 2009-14 and 2014-19;
- (c) if there is decrease in construction in terms of length and kms., the reasons therefor; and
- (d) present status of National Highways under construction and the new projects in North-Eastern States?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) No, Sir. Construction of National Highways and other roads under Special Accelerated Road Development Program-North East (SARDP-NE) has been increased from 466 kms. in 2014-15 to 1029 kms. in 2018-19.

(d) 164 projects covering 4017 km. at an estimated cost of ₹ 44805 crore are in progress in North Eastern States. Development and Maintenance are continuous process. Works for Development and Maintenance of National Highways are taken up based on *inter-se* priority, traffic density and availability of funds.